

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 1198/2024****IN THE MATTER OF:****People Rights And Social Research****Centre (Prasar) & Ors.****...Applicant****Versus****Union Of India & Ors.****...Respondent(s)****WITH****Original Application No. 504/2025****Mine Labour Protection Campaign****...Applicant****Versus****Union Of India & Ors.****...Respondent(s)****Index**

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<b>1.</b>	Reply Affidavit on behalf of the Respondent No. 3 in OA 1198/2024 and Respondent No. 2 in OA 504/2025 (Ministry of Health And Family Welfare)	<b>1-3</b>

**Respondent**

**Filed by**

**Through**



New Delhi

Dated: 26.06.2026

**GIGI.C. GEORGE**

**Advocate**

**Standing Counsel (UOI)**

**NATIONAL GREEN TRIBUNAL**

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M-9810625315

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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1198/2024

IN THE MATTER OF: -

PEOPLES RIGHTS AND SOCIAL RESEARCH  
CENTRE (PRASAR) & ORS.

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

And/With

Original Application No. 504/2025

MINE LABOUR PROTECTION CAMPAIGN

... APPLICANT

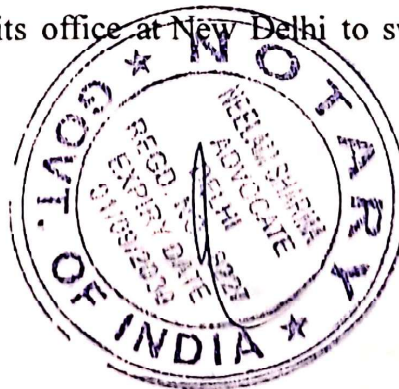
Versus

UNION OF INDIA & ORS.

...RESPONDENTS

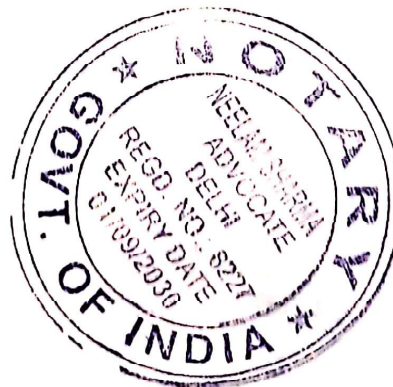
SHORT AFFIDAVIT ON BEHALF OF RESPONDENT (MINISTRY OF  
HEALTH AND FAMILY WELFARE)

I, Jasminer Ahluwalia, aged about 59 years, the deponent is holding the post of Under Secretary and has been duly authorized by the Department / Ministry of Health and Family Welfare having its office at New Delhi to swear and sign the



affidavit on behalf of Respondent (Ministry of Health and Family Welfare) and do hereby solemnly affirm and state as under:

1. That the deponent is fully conversant with the facts of this case and is duly authorized and competent to swear the present affidavit on behalf of Respondent (Ministry of Health and Family Welfare).
2. That the deponent has gone through the contents of the present Writ Petition, wherein Union of India, Ministry of Health and Family Welfare has been arrayed as one of the Respondent. The deponent denies each and every averment made by the Petitioner in the said petition, which are contrary to the facts on record and the applicable law on the subject, unless specifically admitted.
3. That, at the outset, it is respectfully submitted that "**Public Health and Sanitation; Hospitals and Dispensaries**" is a State Subject as enshrined in Entry-6 of State List of the Schedule VII of the Constitution of India. Accordingly, the primary responsibility of providing of healthcare services in the State is that of the respective State Government. Even so, the Answering Respondent has been supporting the States/Union Territories in strengthening the overall health infrastructure and healthcare services in the country.



4. That the Ministry of Labour and Employment and respective State Governments take appropriate action under the provision law to protect the interest of labourers affected by the notified diseases under the Mines Act, 1952 and to provide compensation to employees and their dependents in the cases of silicosis as if covered under the Employees Compensation Act, 1923.

*Supra 25*  
Identified the deponent who has signed in my presence

*Walia*

**DEPONENT**

(जसमिंदर अहलुवालिया)  
(JASMINDER AHLUWALIA)

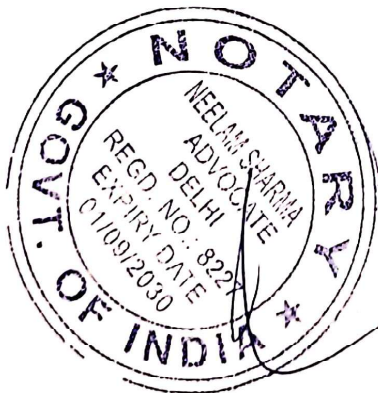
अवर सचिव/Under Secretary  
स्वास्थ्य एवं परिवार कल्याण मंत्रालय  
Ministry of Health & Family Welfare  
भारत सरकार/Govt. of India  
नई दिल्ली/New Delhi

**VERIFICATION:**

26 MAY 2026

Verified at New Delhi on this 25<sup>th</sup> day of May, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge derived from the records maintained by the department is the usual course.

Verified at New Delhi on this the 25<sup>th</sup> day of May 2026.



**ATTESTED**

NOTARY (Govt. of India)  
Neelam Sharma, Advocate  
Enrol. No.-D1231/2001  
Ch. No. 165A, Gate No. 11  
Patiala House Courts,  
New Delhi-110001  
(M): 9899408301

*Walia*

**DEPONENT**

(जसमिंदर अहलुवालिया)  
(JASMINDER AHLUWALIA)

अवर सचिव/Under Secretary  
स्वास्थ्य एवं परिवार कल्याण मंत्रालय  
Ministry of Health & Family Welfare  
भारत सरकार/Govt. of India  
नई दिल्ली/New Delhi

26 MAY 2026